

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (d) The Self Employment Scheme for Educated Unemployed Youth (SEEUY)

and Self Employment Programme for Urban Poor (SEPUP) have been formulated by Government to provide self employment. The performance under the above two schemes during the last three years (latest available) is as under:

Year	SEEUY		SEPUP	
	No. of cases sanctioned (in lakhs)	Amount sanctioned (Rs. in crores)	No. of cases sanctioned (in lakhs)	Amount sanctioned (Rs. in crores)
1986-87	2.17	469.91	3.41	116.14
1987-88	1.20	259.76	3.82	132.29
1988-89	1.92	404.39	3.51	134.48

The experience gained in the implementation of the schemes indicates that by and large both the schemes have worked satisfactorily. There is no proposal at present for making alterations in the aforesaid schemes.

[Translation] 186
Investments in UTI from Rajasthan

2679. **SHRI GIRDHARI LAL BHARGAVA:** Will the Minister of FINANCE be pleased to state:

(a) the share of Rajasthan in the total amount invested in the Unit Trust of India during 1989-90;

(b) the investment made by the Unit Trust of India in Rajasthan during 1989-90;

(c) the ratio between amounts in parts (a) and (b) above; and

(d) the steps being taken to improve the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) As per the latest information available with the Unit Trust of India (UTI) the sale of units of the UTI in the State of Rajasthan during the year 1988-89 (July-June) amounted to Rs. 17.09 crores out of a total sale of units worth Rs. 3855 crores.

(b) The UTI invests its funds in various securities such as equity shares and debentures of companies and these are mainly by way of secondary market operations through various Stock Exchanges. The UTI does not maintain Statewise data of its investments through the Stock Exchanges. Apart

185

Merger of New Bank of India with Punjab National Bank

2677. **SHRI MANDHATA SINGH:**

SHRI BRIJ BHUSHAN TIWARI:

Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal to merge the New Bank of India with the Punjab National Bank, if so, the reasons therefor; and

(b) whether Government propose to set up the Banking Corporation of India by merging all the nationalised banks to streamline the functioning of banking industry in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) There is no proposal at present under consideration of the Government in this regard.